

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/00118/2018
in
ORIGINAL APPLICATION NO. 060/1117/2016**

Chandigarh, this the 17th day of December, 2018

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Surinder Mohan Verma, aged 55 years son of late Sh. Alakh Ram Verma, TGT (Tabla Instructor), Government Senior Secondary School, Sector 47, Chandigarh.

....Petitioner

(By Advocate: Shri R.K. Sharma)

VERSUS

1. Shri B.L. Sharma, IAS, Education Secretary, Union Territory, U.T. Secretariat, Sector 9, Chandigarh.
2. Shri Rubinderjit Singh Brar, PCS, Director School Education, Union Territory, Chandigarh Administration, Additional Deluxe Building, Sector 9, Chandigarh.

....Respondents

(By Advocate: Shri Arvind Moudgil)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Mr. Moudgil, learned counsel for respondents seeks permission to produce the office noting where the respondents have principally agreed to the request made by the petitioner for accepting his option to continue with the Central Pay Scale instead of Punjab Pay Scale. He submitted that necessary order in this regard will be passed in favour of the petitioner. The noting part is taken on record.

2. In view of stand taken by the respondent department for granting the benefit to the petitioner, this C.P. is closed. Notice is

discharged. We expect the respondents will implement the order expeditiously.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 17.12.2018
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